COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA NO. 450 OF 2018 IN</u> APPEAL NO. 111 OF 2017

Dated: 10th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

GMR Warora Energy Limited Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Mr. Vishrov Mukerjee Ms. Raveena Dhamija

Counsel for the Respondent(s) : Ms. Rimali Batra

Ms. Nikita Choukse

Ms. Anshula Laroiya for R-2

Mr. Anand K. Ganesan for R-3

Ms. Ranjitha Ramachandran Mr. Shubham Arya for R-4

<u>ORDER</u>

List the application for hearing on 17.04.2018.

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor) Technical Member

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